As per information forwarded by Ministry of Housing & Urban Affairs, the Model Building Bye Laws, 2016, has been issued for guidance of the States/UTs which has a chapter on 'Rainwater Harvesting'. 32 States/UTs have adopted the rainwater harvesting provisions. The provisions of this chapter are applicable to all the buildings. The implementation of the rainwater harvesting policy comes within the purview of the State Government/Urban Local Body / Urban Development Authority. As per Model Building Bye Laws- 2016, provision of rainwater harvesting is applicable to all residential plots above 100 sq.m.

Government of India has launched the Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256-districts in India. In this regard, team of officers from Central Government along-with technical officers from Ministry of Jal Shakti have been deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable demand side and supply side interventions. Ministry of Housing and Urban Affairs has also advised Urban Local Bodies (ULBs) to ensure that all Government buildings (Central/State/ULB) must have rain water harvesting structures.

Brahmaputra dressing proposal 2018

3246. SHRI KAMAKHYA PRASAD TASA : Will the Minister of JAL SHAKTI be pleased to state:

(a) details of Brahmaputra dressing proposal 2018;

(b) whether the concept paper Detailed Project Report (DPR) of the said project is ready and whether there is any proposal for taking expert technical know how from any agency, if so, name of project monitoring agency, mode of execution, proposed estimated cost of the project and proposed estimated time of completion; and

(c) if concept papers/DPR is not yet ready, the hurdles for not submitting the same and steps taken to expedite it?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) There is no such Brahmaputra dressing proposal 2018.

(b) and (c) Though the Water Resources Department, Government of Assam has not prepared any concept paper/DPR for dredging of river Brahmaputra, following steps have been taken in regard to dredging of River Brahmaputra by Govt. of Assam.

As the river Brahmaputra and its tributaries have inadequate capacity of the river channel due to its braided nature leading to spilling of flood water and drainage congestion, the state government felt that dredging of river would improve the scenario, Accordingly the following steps were taken:–

(i) A Workshop on the thrust areas of 100 days agenda of new government was held on 30th and 31st July, 2016.

(ii) As per recommendations of the workshop the Government of Assam had constituted 3 nos. of Expert Committees of which one was related to dredging *i.e.*: "Fluvial Morphology of river Brahmaputra, sediment management with possibility of dredging by adopting moders. technology under the Chairmanship of Dr. Dulal Chandra Goswami".

(iii) A meeting on the proposal of dredging of river Brahmaputra including its tributaries was held on 23.08.2016, which was chaired by CM, Assam. The meeting was also attended by Shri Rajesh Tripathi, managing Director, Dredging Corporation of India (DCI).

(iv) As decided in the meeting, a team of experts/officials from Dredging Corporation of India visited Assam from 02.09.2016 to 09.09.2016.

(v) On 21.07.2017, Minister, Water Resources, Assam visited the head quarter of Dredging Corporation of India at Visakhapatnam, met the officials of DCI and discussed about the strategy of dredging in Brahmaputra.

(vi) During the visit of Hon'ble Prime Minister to Assam on 01.08.2017, the State Government requested the support of Union Government for dredging of Brahmaputra.

(vii) The Reports of the Expert Committee as above was received during September-October, 2017. The Expert Committee observed that as Brahmaputra is a complex river without proper study on all the aspects it will not be wise to go for large scale dredging in Assam, However, the committee opined that for removal of local flood congestion and channel training corrective dredging at selected locations can be taken up.

(viii) In a meeting, held on 04.12.2057, chaired by the Hon'ble Chief Minister, Assam it was decided that the Water Resources Department may procure a dredger and other machineries for the purpose.

(ix) The Administrative Approval for procurement of one number of dredger along with other machineries under SDRF was accorded in January, 2018 for ₹18.00 crores.

(x) National Tenders for procurement of dredger and machineries have already been invited thrice but no proper tender was received.

(xi) The department has now invited Global lender and it is expected that work order for procurement of dredger could be issued shortly.

New irrigation projects to use flood waters

3247. DR. K. V. P. RAMACHANDRA RAO : Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the attention of Government has been drawn to the reports that several Thousand Million Cubic Feet (TMC) of river water goes in to seas during flood days in the main rivers of the country particularly in Krishna and Godavari rivers;

(b) if so, the details thereof;

(c) whether riparian States are permitted to construct the projects without any permission from Government or Central Water Commission (CWC) to use this flooding water; and

(d) whether there is any stipulation for maintaining minimum water in course of rivers?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) Yes, during flood days it is observed that in some rivers water flows into the sea. Central Water Commission monitors the discharge of major/ important rivers at its Hydrological Observations (HO) sites. As per CWC, at the terminal HO site on River Krishna at Vijayawada, the average water flow into sea during flood days in last ten years is 189.67 Thousand Million Cubic Feet (TMC). Similarly, at the terminal HO site on River Godavari, at Polavaram, the average water flow into sea during flood days in last ten years is 2562 TMC.

(c) As per Guidelines of December, 2015 for investment clearance by MoWR, RD & GR in respect of irrigation and flood control projects, all new major and medium irrigation projects and flood control projects including multipurpose projects and which